

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/47/ (IB)/2017

NAME OF THE PETITIONER(S) : MECH ENGINEERS & ERECTORS PVT LTD

NAME OF THE RESPONDENT(S) : EVERSENDI CONSTRUCTION PVT LTD

UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

D. Md. SADIQ & VIDIN

Counsel for Respondent

D. Md. Sharief Tariq
11/8/17

ORDER

The matter is called. No representation for the Petitioner. Counsel for the Respondent present and submitted that the Respondent is ready to pay the outstanding amount and prays for time. At request, time is enlarged. Put up on 29.8.2017 at 10.30. A.M.

S. Vijayaraghavan

**(S. Vijayaraghavan)
Member (Technical)**
HV

Ch. Md. Sharief Tariq
**(Ch. Md. Sharief Tariq)
Member (Judicial)**